NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30/2007 CA. NO. 208

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING DF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY: Sh. T.R Arya V/s. M/s. Dilawarl Motors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
}-	RAMERY SWA	n An.	Respondents	46
2	MANISH AGG		ы	18
3.	Priyanka Kato	www. Adur.	Respondents &	Buyant.
4.	Vignesh Sho		71	
5	Mr. Ashish bh	wolakim Adv	Petitioner	Sp.
6-	nu Cranton D.	mi pa	Pehron	

ORDER

The petitioner's application for amendment being CA 208/14 was notified for today. Ld. Counsel for the respondent has placed some more citations in support of his arguments. Since the copy of the compilation has been given to the opposite counsel in court today itself. Re-notify this case for further arguments/orders on 25.11.2016.

المدال عسرا (Ina Malhotra) Member Judicial